

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).13594/2009

(From the judgement and order dated 01/07/2008 in CEA No.
59/2007 of The HIGH COURT OF KARNATAKA AT BANGALORE)

C.C.E.,MANGALORE

Petitioner(s)

VERSUS

M/S.PALS MICROSYSTEMS LTD.,MANGALORE

Respondent(s)

(With appln(s) for c/delay in filing SLP)
(FOR FINAL DISPOSAL)

Date: 18/02/2011 This Petition was called on for hearing
today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr.V.Shekhar,Sr.Adv
Ms.Rashmi Malhotra,Adv.
Mr.B.K.Prasad,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

We have heard senior counsel appearing for the petitioner
at length.

Hearing concluded.
Judgment reserved.

(KUSUM SYAL)
SR. P.A.

(RENU DIWAN)
COURT MASTER